



REPORT NO.

250

**PARLIAMENT OF INDIA  
RAJYA SABHA**

**DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE  
ON HOME AFFAIRS**

**TWO HUNDRED FIFTIETH REPORT**

**ON**

**ACTION TAKEN BY GOVERNMENT  
ON THE RECOMMENDATIONS/OBSERVATIONS CONTAINED IN THE TWO  
HUNDRED FORTY THIRD REPORT OF THE COMMITTEE ON DEMANDS FOR  
GRANTS (2023-24) OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN  
REGION**

**(Presented to Rajya Sabha on 7<sup>th</sup> December, 2023)  
(Laid on the Table of Lok Sabha on 7<sup>th</sup> December, 2023)**



**Rajya Sabha Secretariat, New Delhi  
December, 2023/ Agrahayana, 1945 (Saka)**

Hindi version of this publication is also available



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**RAJYA SABHA**

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ON HOME AFFAIRS**

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RECOMMENDATIONS/OBSERVATIONS CONTAINED IN THE TWO HUNDRED  
FORTY THIRD REPORT OF THE COMMITTEE ON DEMANDS FOR GRANTS (2023-  
24) OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION**

**(Presented to Rajya Sabha on 7<sup>th</sup> December, 2023)  
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\*To be added at later stage.

**DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON HOME AFFAIRS  
(re-constituted *w.e.f.* 13<sup>th</sup> September, 2023)**

**1. Shri Brij Lal - Chairman**

**RAJYA SABHA**

2. Shri P. Chidambaram
3. Shri Biplab Kumar Deb
4. Shri N. R. Elango
5. Dr. Anil Jain
6. Shri Sujeet Kumar
7. Shri Derek O'Brien
8. Shri Neeraj Shekhar
9. Shri Digvijaya Singh
10. Shri Rakesh Sinha

**LOK SABHA**

11. Shri Sanjay Bhatia
12. Shri Adhir Ranjan Chowdhury
13. Dr. (Shrimati) Kakoli Ghosh Dastidar
14. Dr. Nishikant Dubey<sup>1</sup>
15. Shri Dilip Ghosh
16. Shri Dulal Chandra Goswami
17. Thiru Dayanidhi Maran
18. Shri Raja Amareshwara Naik
19. Shri Ranjeetsingh Naik Nimbalkar
20. Shri Jamyang Tsering Namgyal
21. Shri Gajendra Singh Patel
22. Shri Lalubhai Babubhai Patel
23. Shri R. K. Singh Patel
24. Shri Vishnu Dayal Ram
25. Shrimati Sarmistha Kumari Sethi
26. Shri Rahul Ramesh Shewale
27. Shri Ravneet Singh
28. Dr. Satya Pal Singh
29. Shrimati Geetha Viswanath Vanga
30. Shri Dinesh Chandra Yadav
31. Vacant

**SECRETARIAT**

Shri S. Jason, Joint Secretary  
Shri Ravinder Kumar, Director  
Shri Sreejith V., Deputy Secretary  
Smt. Neelam Bhatt, Under Secretary  
Ms. Payal Narendra Ingole, Secretariat Assistant

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<sup>1</sup> Dr. Nishikant Dubey, MP, Lok Sabha nominated *w.e.f.* 5<sup>th</sup> October, 2023 in place of Shrimati Kirron Kher, MP, Lok Sabha.

## INTRODUCTION

I, the Chairman of the Department-related Parliamentary Standing Committee on Home Affairs, having been authorized by the Committee to submit the Report on its behalf, do hereby present this Two Hundred Fiftieth Report on Action Taken by Government on the observations/recommendations contained in the Two Hundred Forty Third Report of the Committee on Demands for Grants (2023-24) of the Ministry of Development of North Eastern Region (DoNER).

2 The Two Hundred Forty Third Report of the Department-related Parliamentary Standing Committee on Home Affairs was presented to the Rajya Sabha on 17<sup>th</sup> March, 2023 and laid on the Table of the Lok Sabha on 20<sup>th</sup> March, 2023. After presentation of the Report, the copies thereof were sent to the Ministry of DoNER on 20<sup>th</sup> March, 2023 requesting them to furnish Action Taken Notes on the recommendations of the Committee contained in the Report. The Ministry of DoNER furnished the Action Taken Notes (in English) on 4<sup>th</sup> July, 2023 and (in Hindi) on 12<sup>th</sup> July, 2023 on the above mentioned Two Hundred Forty Third Report to the Committee.

3 The statement on the status of implementation of the recommendations contained in the said Report of the Committee has been laid on the Table of Rajya Sabha on 27<sup>th</sup> July, 2023 and Lok Sabha on 31<sup>st</sup> July, 2023 in pursuant to the direction of Chairman, Rajya Sabha dated 24<sup>th</sup> September, 2004.

4 The Committee considered the draft Two Hundred Fiftieth Report and adopted the same at its meeting held on 5<sup>th</sup> December, 2023.

5 The recommendations/observations of the Committee are printed in bold letters.

5<sup>th</sup> December, 2023  
New Delhi  
14, Agrahayana, 1945 (Saka)

**Brij Lal**  
**Chairman**  
Department-related Parliamentary  
Standing Committee on Home Affairs

## ACRONYMS

BTC	Bodoland Territorial Council
CNA	Central Nodal Agency
DHATC	Dima Hasao Autonomous Territorial Council
DoNER	Development of North Eastern Region
FPCs	Farmer Producer Companies
FPOs	Farmers Producers Organization
HADP	<a href="#">Hill Areas Development Programme</a>
KAATC	Karbi Anglong Autonomous Territorial Council
MDoNER	Ministry of Development of North Eastern Region
MOVCDNER	Mission Organic Value Chain Development for North Eastern Region
MSME	Micro, Small & Medium Enterprises
NEC	North Eastern Council
NLCPR	Non-Lapsable Central Pool of Resources
NER	North Eastern Region
NERSDS	North East Road Sector Development Scheme
NESIDS	North East Special Infrastructure Development Scheme
NECBDC	North Eastern Cane and Bamboo Development Council
NERAMAC	North Eastern Regional Agricultural Marketing Corporation Limited
NEHHDC	North Eastern Handloom and Handicrafts Development Corporation
NEDFi	North Eastern Development Finance Corporation Limited
PFMS	Public Finance Management System
PMFME	Prime Minister Formalization of Micro Food Processing Enterprises Scheme

## Report

The Action Taken Report of the Committee deals with the action taken by the Ministry of Development of North Eastern Region on the recommendations contained in the Two Hundred Forty Third Report of the Committee on Demands for Grants (2023-24) of the Ministry. The Two Hundred Forty Third Report was presented to Rajya Sabha on 17<sup>th</sup> March, 2023 and laid on the Table of Lok Sabha, on 20<sup>th</sup> March, 2023.

2. Action Taken Notes as received from the Ministry of DoNER in respect of the recommendations contained in the Two Hundred Forty Third Report have been categorized as follows:

**Chapter I: The recommendations/observations, which have been accepted by the Government: Para Nos. 2.3.8, 2.5.3, 3.1.7, 3.1.8, 3.2.9, 3.9.6, 4.5.4, 4.6.5 and 4.7.2 of Two Hundred Forty Third Report.**

**Total recommendations- 9**

**Chapter II: The recommendations/observations which the Committee does not desire to pursue in view of the Government's replies: Para Nos. 2.2.4, 3.3.7, 3.6.3, 4.1.5, 4.1.6, 4.1.7, 4.1.8, 4.2.5, 4.3.3, 4.3.4, 4.4.2, 4.6.6 and 4.9.2 (*ibid*)**

**Total recommendations - 13**

**Chapter III: The recommendations/observations in respect of which the Committee is not satisfied with the replies of the Ministry: Para Nos. 3.7.8, 3.8.7 and 4.8.6 (*ibid*)**

**Total recommendations – 3**

**Chapter IV: The recommendations/observations in respect of which final replies of the Government have not been received.**

**Total Recommendations – NIL**

3. The para-wise details of the ATNs are being discussed, as per the categorisation indicated above, in the succeeding Chapters.

## CHAPTER I

### Recommendations/Observations which have been accepted by the Government

#### 1.1 Utilization of Funds

##### Recommendation/Observation

111 The Committee notes that, in accordance with the Department of Economic Affairs' directives, a revamped mechanism for transferring funds under Central Sector Schemes has been implemented. The Committee also notes that the Ministry has been able to utilize around 16% of the allocated amount in the first three quarters of the financial year. The Committee, therefore, recommends that the Ministry may strengthen its coordination mechanism with the NEC, States and implementing agencies so that such a situation that arose in the Financial Year 2022-23 can be addressed promptly and without delay in order to maximize the utilization of funds. The Committee also recommends that the Ministry make all-out efforts to ensure that the balance of ₹ 500 crores is accounted for by the close of the financial year 2022-23.

(Para 2.3.8 ibid)

##### Action Taken

112 *The observations of the Committee are noted for compliance.*

113 *Further, due to the CNA system being brought into effect, in this transition period 2022-23, there were two sources of funds for the Schemes of Ministry for the States – from the unspent balances of releases made previously; and from the budgetary outlays in RE 2022-23. In addition to the ₹ 2,180 crore spent by the States out of the available balances from the previously released advances till FY 2021-22; further expenditure/ utilization of about ₹ 1,295 crore was incurred from available unspent balances including from RE 2022-23 by the SGs / IAs with pursuance from the Ministry of DoNER.*

114 *Thus, the total expenditure / utilization in FY 2022-23 by the SGs / IAs in the NE Region amounted to nearly ₹ 3,475 crore.*

#### 1.2 Capital Section

##### Recommendation/Observation

121 The Committee notes that due to a change in the classification of Head of Account under NESIDS, the major part of the budget outlay has been reflected under Capital Section. Hence, the total Revenue outlay has decreased to ₹ 1798.75 crores in BE 2023-24 from ₹ 2140.04 crores in BE 2022-23. The Committee also notes that under the head 'Schemes of NEC', there is a shortfall of ₹ 381.58 crores in BE 2023-24 compared to the projected demand of ₹ 1181.58 crores. The Ministry has also informed the Committee that allocated funds may not be adequate. The Committee, therefore, recommends that the Ministry coordinate with NEC to prioritize the expenditure out of the present budgetary allocation and seek more funds at the RE 2023-24 stage to meet the shortfalls. The Committee also recommends that the requirement of additional funds under the Capital Section may also be realistically assessed at the RE stage and additional funds, if required, may be sought.



(Para 2.5.3 ibid)

**Action Taken**

122 *The observations of the Committee are noted for compliance.*

123 *Moreover, of the total expenditure of nearly ₹ 3,475 crore during 2022-23, the capital expenditure accounted for 94% or about ₹ 3,260 crore – [inclusive of ₹ 600 crore from heads under Capital Section; and ₹ 2,660 crore for creation of capital assets from heads under Revenue Section].*

124 *For the year 2023-24, it has been envisaged that out of the planned total expenditure of nearly ₹ 5,892 crore, the capital expenditure will account for 92% or ₹ 5,417.28 crore – [inclusive of ₹ 4093.25 crore from heads under Capital Section; and over ₹ 1,324.03 crore for creation of capital assets from heads under Revenue Section].*

125 *However, the allocation for the overall holistic development, social infrastructure and social development targeted Schemes of NEC is ₹ 800 crore in 2023-24; (~20% higher than) ₹ 666.87 crore, of the RE 2022-23.*

**1.3 Schemes of North East Council**

**Recommendation/Observation**

1.3.1 The Committee notes the role of the NEC in formulating regional plans for integrated and balanced socio-economic development of the NER. The Committee also takes note of the reply of NEC that the unspent balance of NEC schemes has been minimized and that much progress is being made. For this, NEC should minimize the queries and consider deputing their officers to resolve the issues involved through direct meetings with the State Government officials so that the implementation process is expedited. The Ministry, being the nodal agency for matters relating to the planning, execution and monitoring of development schemes and projects in the North Eastern Region, should closely coordinate with NEC to ensure the timely implementation of the projects.

(Para 3.1.7 ibid)

**Action Taken**

1.3.2 *The observations of the Committee are noted for compliance.*

**1.4 Capital Section**

**Recommendation/Observation**

1.4.1 With regard to the reduced allocation made for the Schemes of NEC, the Committee recommends that the Ministry may coordinate with NEC to prioritize the expenditure out of the present budgetary allocation and seek more funds at the RE 2023-24 stage to meet the shortfalls.

(Para 3.1.8 ibid)

**Action Taken**

1.42 *The allocation under ‘Schemes of NEC’ at BE 2023-24 is ₹ 800.00 crore against projected demand of ₹ 1181.58 crore. All efforts are being made to fully utilize the budgeted outlay. The shortfall of ₹ 381.58 Crore shall be taken up at RE 2023-24 stage based on actual demand prevailing at that point of time.*

## **1.5 Central Pool of Resources for North East and Sikkim /North East Special Infrastructure Development Scheme (NESIDS)**

### **Recommendation/Observation**

1.51 The Committee notes that in the fiscal year 2022-23, the Ministry has spent only ₹0.17 crores against a budget of ₹ 650 crores under the North East Special Infrastructure Development Scheme (NESIDS). The reason given for low fund utilization is the introduction of a new process for implementing the revised procedure of fund flow under Central Sector Schemes, as has already been discussed in the previous chapter. The Ministry has stated that it expects to spend ₹1104.27 crores by the end of the Financial Year 2022-23 for the schemes under North East Special Infrastructure Development Scheme (NESIDS), Non-Lapsable Central Pool of Resources (NLCPR) and Hill Area Development Programme (HADP). The Committee observes that there is low utilization of funds in the first three quarters of the financial year 2022-23. Non-utilization of funds may put additional pressure on the budget for the Financial Year 2023-24. The Committee, therefore, recommends that the Ministry must take appropriate steps to ensure that its schemes are carried out on time in the forthcoming Financial Year.

(Para 3.2.9 *ibid*)

### **Action Taken**

1.52 *The observations of the Committee are noted for compliance.*

1.53 *The need to ramp-up States’ implementing capacities to measure up to the even higher budgetary resources mobilized for the MDoNER schemes for FY 2023-24 onwards and any unspent balances upto end of FY 2022-23 is being focused and impressed upon the IAs and the State Governments of the NE Region and being pursued along with right upto the highest levels.*

## **1.6 North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHHDC)**

### **Recommendation/Observation**

1.61 The Committee notes that the North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHHDC) has been successful in reducing losses over the years. The Committee believes that in this new internet age, promotion and advertising have found a new outlet through social media platforms. The penetration of various social media platforms to every nook and corner of the globe has solved the problem of last-mile reach. The Committee, therefore, recommends that social media platforms may be used effectively to promote handmade products and showcase NE's unique art and crafts. This would also help the cause of the Make in India scheme, which has strongly advocated for manufacturing goods and services in India rather than sourcing them from other countries. The Committee also takes note of the resolution passed by NEHHDC to convert into a Section 8 company, 100% wholly owned by the

Government of India, in accordance with the provisions of the Companies Act, 2013. As the matter is under the consideration of the Ministry, the Committee recommends that the Ministry carefully consider this resolution weighing the benefits it will have on NEHHDC towards becoming self-sufficient. The Committee would like to be informed about the progress made on this account.

(Para 3.9.6 *ibid*)

### ***Action Taken***

1.62 *The observations of the Committee are noted for compliance.*

## **1.7 Roadways**

### **Recommendation/Observation**

1.7.1 The Committee believes that completing road projects on time is critical to the economic development of NER. The Committee takes note of various road projects carried out in NER under various schemes. The Committee notes with satisfaction that all the 12 road projects sanctioned under North Eastern States Road Investment Programme (NESRIP) have been completed. The Committee notes that physical progress on many road projects (>₹ 300 crores) expected to be completed between 2023 and 2024 is slow. Similarly, the Committee also notes that, few projects under the Schemes of NEC are yet to be completed. The Committee, therefore, recommends that the Ministry, in collaboration with the NEC and MoRTH, make efforts to identify and resolve bottlenecks that are delaying projects so that the benefits intended for the North East can be extended as soon as possible.

(Para 4.5.4 *ibid*)

### ***Action Taken***

1.7.2 *The observations/recommendations of the Committee are noted for compliance.*

## **1.8 Railways**

### **Recommendation/Observation**

1.8.1 The Committee takes note of the progress made towards completing various railway projects in the NER. The Committee recommends that the Ministry of DONER in coordination with the M/o Railways ensure that all ongoing projects are completed within the time frame specified to provide NER residents with railway connectivity. The Committee would also like to know the status of the currently sanctioned project to connect all State capitals in the North Eastern Region, as well as the status of all other projects undertaken by the Northeast Frontier Railway (NFR).

(Para 4.6.5 *ibid*)

### ***Action Taken***

1.8.2 *The observations/recommendations of the Committee are noted.*

1.8.3 *The status of the currently sanctioned project to connect all State Capitals in North Eastern Region, as well as the status of all other projects undertaken by Northeast Railway (NFR) is attached at Annexure-I and Annexure-II*

## **1.9 Waterways**

### **Recommendation/Observation**

1.9.1 The Committee notes the work carried out by the Ministry for the development of National Waterways in NER. It may be stated that North Eastern region has a large potential for regional connection through waterways and this may be optimally reaped by the Ministry of DoNER and the Ministry of Ports, Shipping and Waterways

(Para 4.7.2 *ibid*)

### **Action Taken**

1.9.2 *The observations/recommendations of the Committee are noted for compliance.*

## CHAPTER II

### Recommendations/Observations on which the Committee does not desire to pursue the matter in view of the Government's reply

#### 2.1 Scheme-wise projection viz a viz allocation of funds

##### Recommendation/Observation

2.1.1 The Committee is pleased to note that all the schemes of the Ministry have been approved up to the limit of 2025-26 and feels that the additional time of 3 years available with the Ministry of DoNER may be enough to plan and execute its schemes. The Committee hopes that funds under the schemes can now be spent with proper planning and recommends that the Ministry prepare a road map in consultation with all stakeholders for the time-bound implementation of schemes considering the budgetary allocation available to them. The Committee further notes that the road sector schemes under Non-Lapsable Central Pool of Resources (NLCPR), Hill Area Development Programme (HADP) and North East Road Sector Development Scheme (NERSDS) have been merged under one head of the North East Special Infrastructure Development Scheme (NESIDS)-Roads component. This will allow the Ministry to use the allocated amount of ₹ 2491.00 crore to prioritize their investments. Significant progress has been made in developing roadways in the NER during the last couple of years. The Committee hopes that this merger of schemes will provide the necessary incentive for constructing roads in the unserved regions, hence stimulating economic growth in these areas.

(Para 2.2.4 *ibid*)

##### Action Taken

2.1.2 *The projects under the Schemes of Ministry of Development of North Eastern Region (MDoNER) are prioritized, selected and sanctioned as per the laid down procedure in Schemes guidelines in consultation with the stake-holders viz. the State Governments, Line Ministries to achieve the intended objectives.*

2.1.3 *In so far as utilization of funds is concerned, MDoNER is fully complying with the revised fund flow procedure as per Department of Expenditure's OM dated 9<sup>th</sup> March, 2022 and various instructions issued thereafter. Funds are released on 'just-in-time' basis as per requirement of the projects.*

2.1.4 *With regard to allocation of funds for NESIDS-Roads, the erstwhile NERSDS, an amount of ₹1100.00 crore budgetary allocation has been provided in FY 2023-24. Strategies are in place to fully utilize the annual outlay in a time bound manner.*

2.1.5 *The objective of the NESIDS (Roads) will be to take up rehabilitation/construction/up gradation of roads (including bridges on the roads) in the NER falling under the following categories: -*

- (a) *Proposals inter se contributing to road connectivity to every block/sub-division HQ with the district HQ through already constructed Highways or roads. Preference to the*

*proposals which provide connectivity to the districts to saturate the related (Key Performance Indicator) KPIs of Sustainable Development Goals (SDG) or Multidimensional Poverty Index (MPI) either for the entire region or for multiple States or for an entire State.*

- (b) Roads of strategic importance identified by Ministry of Home Affairs (MHA) or Ministry of Defense (MoD) or for major connectivity in areas of Autonomous District Councils.*
- (c) Replacement of timber/Bailey/temporary bridges having span more than 20 meters on roads identified at (a) and (b) above.*
- (d) Proposals for providing Road/Rail and Water connectivity for economic centres or tourist destinations, which is recognized by Ministry of Tourism/ITDC or falls on tourist circuits developed by Ministry of Tourism/NEC.*
- (e) Proposals for providing connectivity to the remote villages which are out of ambit of PMGSY.*

## **2.2 North East Enterprise Development Scheme (NEEDS) erstwhile loan to North East Development Finance Corporation (NEDFi)**

### **Recommendation/Observation**

221 The Committee appreciates the performance under the North East Enterprise Development Scheme (NEEDS) and the loan provided by the North Eastern Development Finance Corporation (NEDFi) for the promotion of micro, small, and medium enterprises (MSMEs) and microfinance sector which, no doubt, contributes towards more inclusive and equitable growth in the NER. The Committee would also like to commend the efforts to disburse about 92% of ₹ 100.00 crores by 31st December, 2022. The Committee notes that NEDFi has been designated as Central Nodal Agency for implementing the schemes. Hence, NEDFi now has a greater responsibility for managing funds for various schemes in NER. The Committee recommends that NEDFi, in coordination with Ministry of DoNER and NEC, must develop a robust and transparent mechanism for the transfer of funds and effectively streamline the 'just-in-time' disbursement of funds to maximize the benefits of the revised guidelines

(Para 3.3.7 *ibid*)

### **Action Taken**

222 *North East Development Finance Corporation (NEDFi) Ltd. has fully implemented the revised fund flow mechanism and the funds are released on 'just-in-time' manner as per revised guidelines, through Public Finance Management System (PFMS). For better monitoring of funds released and progress of projects, a Dashboard is being developed by NEDFi which will incorporate requirements of all stakeholders. The Dashboard for Central Nodal Agency (CNA) transactions will include features like: (i) Scheme-wise status of fund authorized to CAN; (ii) Drawing limit set to Sub-Agencies (SAs) based on the authorization issued by the respective Program Divisions (PDs) of MDoNER and NEC; (iii) Project-wise utilization of funds by SAs along with the physical progress of the projects; (iv) Scheme-wise balance available in CNA account, etc. Development of Dashboard is in advanced stage and it is likely to go live soon.*

## **2.3 Special Package for Bodoland Territorial Council (BTC), Karbi Anglong Autonomous Territorial Council (KAATC) and Dima Hasao Autonomous Territorial Council (DHATC)**

## **Recommendation/Observation**

231 The Committee understands that the efficient working of Bodoland Territorial Council (BTC), Karbi Anglong Autonomous Territorial Council (KAATC) and Dima Hasao Autonomous Territorial Council (DHATC) would lead to socio-economic infrastructure development like roads and bridges, power, agriculture, art and culture in their respective territorial regions. With the mentioned committed liabilities, the Committee finds that a significantly larger sum of ₹ 100 crores has been allocated under each of the heads for Financial Year 2023-24. The Committee also notes that most projects sanctioned since inception under DHATC and KAATC are still pending completion. The Committee, therefore, recommends that the Ministry may take necessary action so that the identified infrastructure and development projects pending under these heads are completed in a time-bound manner. Further, the Committee would like to be apprised, in detail, about ongoing 10 projects under DHATC and the measures proposed to be taken to utilize the allocated amount under special package of BTC, KAATC and DHATC for development of these areas.

(Para 3.6.3 *ibid*)

### ***Action Taken***

232 *Out of total '12' projects sanctioned under DHATC package, '10' projects costing ₹154.94 crore are ongoing. Against these '10' project, ₹107.33 crore have been released and out of which ₹86.21 crore have been utilized. The details of these '10' projects are at Annexure-III.*

233 *Further, continuous efforts made by the Ministry for timely implementation of the projects include regular review of ongoing projects under special packages of Assam (BTC, DHATC & KAATC) with the officers of the State Government of Assam/Councils.*

## **2.4 Agriculture and Allied Sectors**

### **Recommendation/Observation**

241 Agriculture is one of the major sources of livelihood for the people of North Eastern Region and assisting and encouraging the farmers to continue their farming activities through the implementation of various schemes like Rashtriya Krishi Vikas Yojana, Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) etc. give impetus to agricultural development and upliftment of the farmers in North Eastern Region. The Committee appreciates the Pradhan Mantri Fasal Bima Yojana (PMFBY) which is providing insurance coverage and financial support to the farmers in the event of failure of any notified crops due to natural calamities, pest and diseases. The scheme also encourages farmers to adopt innovative and modern agricultural practices. The Committee recommends that the Ministry of DoNER should make efforts that such schemes have a wider reach in NER and that maximum benefits are reaped out of these schemes by the farmers.

(Para 4.1.5 *ibid*)

### ***Action Taken***

242 *Ministry of Agriculture & Farmers Welfare has informed that Government is promoting certified organic farming in value chain mode in all the North Eastern Region states since 2015-16 through the schemes of Mission Organic Value Chain Development (MOVCDNER).*

*The scheme provides end-to-end support to farmers to develop their value chain from production to processing, certification and marketing. Under MOVCDNER, an assistance of ₹ 46,575/ha for 3years is provided for the creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Financial assistance @ ₹ 32500/ ha for 3 years is provided to farmers for on-farm/off-farm organic inputs under the scheme. Under the scheme need based assistance is provided for various components namely Integrated Processing unit @ ₹ 600 lakh, Collection, aggregation and grading unit @ ₹ 10.00 lakh, Integrated Pack house @ ₹ 37.50 lakh, refrigerated vehicle @ ₹ 18.75 lakh, pre-cooling, cold stores, ripening chambers @ ₹18.75 lakh and transportation / 4 wheeler @ ₹ 6.00 lakh.*

*243 Since 2015-16, under MOVCDNER, 1.73 lakh ha area has been covered under organic farming by developing 379 FPO/FPCs involving 1.89 lakh farmers. In addition, 7 NE states have developed their own brands for organic products. So far, ₹ 886.16 crore has been released under the scheme. With the help of MOVCDNER and state-run schemes, Other North Eastern States are also expanding their areas under organic farming to transform into organic farming State.*

*244 The flagship scheme of the Government namely, Pradhan MantriFasalBimaYojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) were launched from Kharif 2016 season in the country. 27 States/Union Territories have implemented the scheme in one or more seasons since inception of the scheme. The scheme is optional for States. Therefore, States are free to opt in favour of the scheme. Five North-Eastern States namely, Assam, Manipur, Meghalya, Sikkim, Tripura have opted for implementation of the scheme.*

*245 The following measures have been taken to increase the coverage and absorption of funds in NER States under PMFBY:*

- Financial sharing pattern between Centre and North Eastern States has been revised from 50: 50 to 90 :10 w.e.f. Kharif 2020 season.*
- Provision has been made for dedicated budget provision by insurance companies for Information, Education and Communication (IEC) including intensive publicity to create awareness among the farmers.*
- To increase the dialogue and to impress NER States to adopt PMFBY/RWBCIS, dedicated nodals have been assigned under Technical Support Unit (TSU) of PMFBY.*
- NERAMAC also has been playing a very important role in various schemes for the benefit of NER farmers. It has also taken collaborative steps with various Government Departments like National Backward Classes, Finance and Development Corporation (NBCFDC), Ministry of Social Justice and Empowerment, Ministry of Food Processing, etc through which NERAMAC strives to encourage farmers by promoting modern farming practices and also to develop value-added products.*

### **Recommendation/Observation**

*246 Taking note of the uniqueness of Boka Saul rice, the Committee believes that the potential of this variety of rice can be tapped. The Committee, therefore, recommends that*



special consideration may be given and efforts may be made to commercialize this special variety of rice and bolster its reach beyond the State of Assam.

(Para 4.1.6 *ibid*)

### **Action Taken**

247 *NERAMAC has been regularly supporting the farmers and entrepreneurs dealing with Boka Saul rice or Kumol Saul (as locally known) by providing market linkages. NERAMAC promotes this product through its retail outlets located at strategic places like airport, zoo premise, railway stations as well as at Dilli Haat, New Delhi. NERAMAC also promotes Boka/Kumol Saul/Magic Rice by displaying it at various events and export/buyer-seller meets that it participates in. The uniqueness of Boka Saul is that it does not require cooking and can be consumed by directly soaking it in water for few hours. Going forward, NERAMAC will surely give special consideration and efforts to commercialize this special variety of rice and bolster its reach beyond the state of Assam.*

### **Recommendation/Observation**

248 Similarly, considering the abundance of Bamboo in NER the Committee notes that its commercial viability has not been fully tapped. The Committee, therefore, recommends that the Ministry may facilitate carrying out research activities in collaboration with various organizations well versed in this subject like the Indian Plywood Industries Research & Training Institute (IPIRTI), situated in Bengaluru. This will enable the Ministry and respective States to utilize the immense potential of abundantly grown Bamboo in NER.

(Para 4.1.7 *ibid*)

### **Action Taken**

249 *Bamboo is one of the sub-sector that has been covered under the “Agriculture Task Force” jointly formed by Ministry of Agriculture and Farmers Welfare and MDoNER to steer the growth of agriculture sector in the NER and efforts are being made in this direction.*

24.10 *Through NEDFi, NEC has also finalized an “Action Plan for promotion of Bamboo in NER” in consultation with stakeholders and shared the same with Central Ministries including Ministry of Agriculture and Farmers Welfare and the NE States.*

*NEC has also supported number of projects in this regard, some of them are:-*

- 1) Bamboo Development Project in Mizoram, Mizoram.*
- 2) Bamboo nursery raising and farming in parts of NER under AATMANIRBHAR BHARAT ABHIYAN (Arunachal Pradesh, Assam, Manipur and Meghalaya)*
- 3) Bamboo resource creation through plantation*
- 4) Promotion of commercial bamboo plantation in North East India etc.*

24.11 *North East Bamboo Development Council (NECBDC) with its rich experience in the bamboo sector can play a vital role in facilitating research activities in identified areas that are stagnating the growth of the bamboo industrial activities. NECBDC is making arrangements with institutes like IITG, NID, IPIRTI (now, IWST) and other agencies to take up bamboo-related research and development relating to bamboo charcoal, bamboo shoot, bamboo handicraft and furniture, and constructions. It is also working with IIP (Indian Institute Of Packaging) on the*

*development of bamboo crates for the packaging of fruits and vegetables to replace plastic crates.*

### **Recommendation/Observation**

24.12 The Committee further recommends that research on other indigenous crop varieties, such as betel-nut, jackfruit etc. that are abundantly grown in NER, may be explored for its use for the welfare of not only the people of the region but also other parts of the country.

(Para 4.1.8 ibid)

### **Action Taken**

24.13 *NEC has supported projects for Arecanut cultivation through “Promotion of Arecanut plantation integrated with turmeric in the North Eastern Region of India (NERCRMS)” which has been sanctioned during FY 2022-23*

24.14 *Village level arecanut processing units have also been established in Changlang District of Arunachal Pradesh especially for making of disposable plates under the initiation of NERCRMS (A society under NEC, M/o DoNER, GoI.)*

24.15 *NERAMAC has recently taken steps to promote the indigenous crop varieties of NER and 13 registered GI crops with the Company is one of the best examples of this. All these GI products are Agri-Horti items and fall under indigenous crop varieties. Moreover, NERAMAC is planning to roll out various projects to develop banana fiber, jackfruit chips, Assam lemon juice, etc. in FY 2023-24.*

## **2.5 Organic Farming in NER**

### **Recommendation/Observation**

25.1 The Committee notes that Sikkim has achieved the status of a fully organic farming state. However, there is a need for dedicated machinery in NER looking into the capacity-building mechanism of States and various agencies involved in agriculture and allied services towards strengthening their organic farming infrastructure. The Committee recommends the Ministry of DoNER to provide its support and encouragement to other States of NER to achieve the status of an organic farming state.

(Para 4.2.5 ibid)

### **Action Taken**

25.2 *The “Action Plan on Organic Farming in Agri-Horti Crops” prepared by NEC through NEDFi is under consideration. In this regard, NEC has supported number of projects from time to time.*

*Some of the recently sanctioned projects are: -*

- *Turmeric Providing sustainable livelihood scientific method of organic production of turmeric (Curcuma longa along with certification as organic produce C&RD Block, Ri-Bhoi district, Meghalaya.*
- *Organic Tropical Fruit, Tamenglong*
- *Organic Tea Cultivation in Tamenglong District, Manipur*

- *Promotion of Organic Plantation of Khasi Mandarin Orange in Meghalaya*

253 Also, NERAMAC has introduced two brands namely “Organic North East (One)” and NE Fresh” to promote the organic and natural products of NER. Moreover, as one of the implementing agencies for the CSS formation & promotion of the 10,000 FPOs scheme, NERAMAC has formed and FPOs/ FPCs and encourages them to adopt organic/ natural farming techniques.

254 Further Organic Farming is promoted in NER by Ministry of Agriculture & Farmers Welfare through the scheme of Mission Organic Value Chain Development (MOVCDNER). The details of the same may kindly be seen in reply to para 2.6.2 above.

## **2.6 Cold Storage facilities in NER**

### **Recommendation/Observation**

261 The Committee observes that, out of 434 micro food processing enterprises in Assam with sanctioned loans under Prime Minister Formalization of Micro Food Processing Enterprises Scheme (PMFME), loans have been disbursed to only 252 micro food processing enterprises. The Committee therefore recommends that the Ministry may take up the matter with concerned stakeholders for timely disbursal of loans to the remaining micro food processing enterprises.

(Para 4.3.3 ibid)

### **Action Taken**

262 Ministry of Food Processing Industries (MoFPI) has informed that a total of 706 loans have been sanctioned to micro food processing enterprises in Assam (till 31.03.2023) under the Prime Minister Formalization of Micro Food Processing Enterprises Scheme (PMFME). Out of these, 389 loans have been disbursed. The micro enterprises are required to comply with terms & conditions of the lending banks and of scheme guidelines before disbursement of loans leading to gap between number of loans sanctioned and number of loans disbursed. However, MoFPI pursues the issue of timely disbursal of loans to the remaining micro food processing enterprises with the concerned banks and also with State Level Banking Committee (SLBC) from time to time.

### **Recommendation/Observation**

263 The Committee notes the efforts taken by the Ministry for the development of cold chain infrastructure. It feels that there is a scope for progress in the export and promotion of agricultural produce in different markets with the help of efficient cold chain storage and distribution facilities. The Committee further observes that two approved projects under Integrated Cold Chain and Value Addition Infrastructure Scheme of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) in the State of Nagaland are still under implementation as on 31<sup>st</sup> January, 2023. The Committee therefore recommends that Ministry may coordinate with the concerned stakeholders to take necessary measures towards operationalization of these projects at the earliest. The Committee further recommends that the Ministry of DoNER may take up the matter with the Ministry of Food Processing Industries (MoFPI) for building more cold chain

storage facilities with an efficient transport infrastructure support system which may boost the supply of products of agriculture and allied sectors into other markets.

(Para 4.3.4 *ibid*)

### **Action Taken**

264 *MoFPI has informed that in order to create/augment the preservation and processing capacity including Cold Chain storage facilities in the country including Nagaland, MoFPI has been incentivizing setting up of cold chains units through Cold Chain and Value Addition Infrastructure scheme under Central Sector umbrella scheme Pradhan Mantri Kisan SAMPADA Yojana (PMKSY). MoFPI provides credit linked capital subsidy in the form of grants-in-aid for setting up such cold chain units to eligible entrepreneurs under the scheme. In order to attract proposals from North Eastern States under the scheme, a number of special incentives/concessions is offered to such proposals vis-à-vis those located in general areas. A few such special incentives are as follows-*

- i. Credit Linked capital subsidy in the form of Grants-in-aid is provided @ 50% of eligible project cost for difficult areas including NER (as against 35% for general areas);*
- ii. The stipulated timeline for completion of project in difficult areas/ NER is 30 months against 24 months for general areas.*
- iii. Net worth of an applicant from NER needs to be equal to the grants sought (against 1.5 times net worth for general areas)*

265 *MoFPI regularly follows up with concerned promoters for timely completion of the projects and handholds them in resolving issues/ clearances required by them. Details of Cold Chain projects assisted in Nagaland State under the scheme are as attached at Annexure –IV.*

266 *Also, NERAMAC emphasizes on preserving Agri-Horti products with the help of cold storage units. NERAMAC is preparing for a collaborative approach with Bodoland Territorial Council (BTC) for setting up five solar/ hybrid powered cold storage in various districts of BTC. Moreover, NERAMAC is also exploring the option of setting up more such cold storages in select areas of NER*

## **2.7 Tourism**

### **Recommendation/Observation**

27.1 The Committee takes note of the Ministry of Tourism's efforts to promote tourism in the North East Region to make the region a preferred tourist destination. The Committee believes that there has been a post-COVID tourism boom around the world. This can be best utilized by promoting tourism in NER. Every State in the North East has its own language, food, and cultural practices, which are beautifully represented through annual festivals such as the Hornbill Festival of Nagaland, the Sangai Festival of Manipur, the Behdienkhlam Festival of Meghalaya, and so on. Efforts may be made to make the journey and experience of tourists more comfortable and pleasurable so that more people want to visit these festivals and other attractions in the North Eastern States. This implies that a seamless transportation infrastructure for tourists is required. There is also a need to develop a structure that allows tourists to experience this rich culture while also preserving the autonomy of these tribal areas. The Committee recommends that the

Ministry of DoNER, in collaboration with the Ministry of Tourism, focus on developing a mechanism to foster healthy and holistic growth in the tourism sector, thereby boosting the NER economy. The Committee would also like to be apprised about the details of 80 infrastructure projects worth ₹ 2598.15 Crores relating to water supply, power and connectivity which may support the tourism sector in NER.

(Para 4.4.2 ibid)

#### **Action Taken**

272 *The observations/recommendations of the Committee are noted.*

273 *In order to support tourism in the North Eastern Region, 80 projects worth ₹ 2598.15 crore relating to connectivity, water supply and power supply have been sanctioned under the North East Special Infrastructure Development Scheme (NESIDS). Of these, 80 projects, 51 projects amounting to ₹ 1647.01 crore relating to connectivity, 23 projects amounting to ₹ 678.13 crore relating to water supply and 6 projects amounting to ₹ 273.01 crore relating to power supply have been sanctioned. Out of these, 02 projects amounting to ₹ 42.40 crore relating to connectivity, 03 projects amounting to ₹ 85.99 crore relating to water supply and 01 project amounting to ₹ 20.96 crore relating to power supply have been completed.*

#### **Recommendation/Observation**

274 The Committee also notes that the delay in completing the Agartala-Akhaura rail link project is due to issues with the contractual agency in Bangladesh and that the Indian side will be completed by June 2023. The Committee recommends that all efforts be made to complete the Indian side work by the projected date. Furthermore, the Committee recommends that the matter may be taken up with the Ministry of External Affairs for further discussion at a higher level, so that project work gets underway on the Bangladesh side.

(Para 4.6.6 ibid)

#### **Action Taken**

275 *Agartala-Akhaura Rail Link (Indian Side -5.46 km) is funded by MDoNER. Out of the two components on the Indian side, the Nischintpur Yard (under Phase-1) was completed in 2021 and ready for train operations once the works on the Bangladesh side is completed. The physical progress of the Viaduct (under Phase-2), which connects Nischintpur Yard to Agartala main station, is 85% as on 30.04.2023 and efforts are being made to complete the work within the stipulated time. For the timely completion of the work on Bangladesh side (6.8 km being funded by Ministry of External Affairs), weekly review meetings are undertaken to monitor the progress. 7<sup>th</sup>, 8<sup>th</sup> and 9<sup>th</sup> PSC meetings were held on 26<sup>th</sup> July 2022, 15 January 2023 and 20 March 2023 respectively. The next Project Steering Committee (PSC) meeting is also to be held shortly. Extension of Time has been granted till 30<sup>th</sup> June 2023. The revised work plan has been submitted by Texmaco and verified by IRCON to complete the project by June 2023.*

## **2.8 Kaladan Multi Modal Transit Transport (KMMTT)**

#### **Recommendation/Observation**

281 The Committee appreciates the efforts made towards the completion of the waterways component of the Kaladan Multi Modal Transit Transport (KMMTT), a strategic connectivity project to connect the eastern ports of India with Myanmar, and all the works that have been done for the operationalization of the port. The Committee notes and hopes that since a new Project Executing Agency has been appointed for execution of the road component of KMMTT, similar commitment may be shown to realise the completion of road component of the project in a time bound manner.

(Para 4.9.2 *ibid*)

***Action Taken***

282 *IRCON International has been appointed as the new Project Executing Agency for KMMTT on 7<sup>th</sup> March, 2022. IRCON, in turn has awarded contract for entire 109 km of road work to local subcontractors. Earthwork is in progress for about 50 km stretch of the project and preliminary works like survey, site cleaning, approach road etc are going on in the balance stretches of the project. All efforts are being made to complete the work within the stipulated time.*

## CHAPTER III

### Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee

#### 3.1 Prime Minister's Development Initiative for North East Region (PM-DevINE)

##### Recommendation/Observation

3.1.1 The Committee takes note of the Ministry of DoNER's allocation of ₹ 2,200.00 crores under the Prime Minister's Development Initiative for North East Region (PM-DevINE) Scheme for the Financial Year 2023-24. The Committee also notes that the PM-DevINE would create infrastructure, support industries, social development projects, and livelihood activities for youth and women, creating income and jobs. The Committee observes that this programme seeks to promote various development projects not limited to a single sector. The Committee, therefore, recommends that the Ministry may have a mechanism to closely coordinate with the NEC to monitor the pace and pattern of fund utilization of the various projects under this programme to prevent cost and time overruns.

(Para 3.7.8 ibid)

##### Action Taken

3.1.2 *In the PM-DevINE scheme guidelines, a robust monitoring & evaluation mechanism has been put in place to monitor the pace and pattern of fund utilization of various projects to prevent cost and time overruns. Specifically, Secretary, North Eastern Council (NEC) is a member of the PM-DevINE Empowered Inter-Ministerial Committee (EIMC) tasked with the following:*

- *To recommend effective means for Monitoring and Evaluation through field inspection inter alia through suitable third-party agencies;*
- *To review the progress of project implementation under PM-DevINE.*

3.1.3 *In addition, the PM-DevINE scheme guidelines, also state that to limit construction risk (time and cost over runs), infrastructure projects should be awarded in Engineering-Procurement-Construction (EPC) mode, on fixed cost basis, with provision for liquidated damages. The tender notices and contracts may also include binding clauses for incentives to contractors for early completion and penal provision for delay. In case of projects worth more than ₹100 crore, there should be adequate contractual provisions for concurrent monitoring of the projects by an independent third-party agency. All these provisions would limit cost and time overruns in PMDevINE projects.*

##### Further Recommendation/Observation

3.1.4 **The Committee notes the Ministry's efforts in putting a mechanism in place to limit the construction risks of time and cost overruns for the newly introduced PM-DevINE scheme. However, the Committee would also like to bring to the Ministry's notice that, time and again, the implementation and completion of the infrastructural projects under**

various developmental schemes have been affected by the slow pace of projects due to varied issues despite many such monitoring mechanism in place. The Committee would like to be apprised of the progress made so far for implementation of this scheme.

### **3.2 North East Regional Agricultural Marketing Corporation (NERAMAC)**

#### **Recommendation/Observation**

321 The Committee notes that, in BE 2023-24, an allocation of ₹ 7.67crores has been made for North Eastern Regional Agricultural Marketing Corporation (NERAMAC) out of which ₹2 crores is for capital head and ₹5.67 crores is for revenue head. The Committee is of the considered view that various infrastructure facilities related to agriculture and allied services need to be scaled up. This will promote Agri-Horti products, allowing them to reach their full potential. Focus needs to be given to augment support facilities like transport, storage, sale and profit generation even through the remote areas of the NER. The Committee, therefore, recommends that the Government consider improving infrastructure support for agriculture and related sectors.

(Para 3.8.7 ibid)

#### **Action Taken**

322 *NERAMAC has undertaken numerous activities to improve infrastructure support for agriculture and other related sectors. NERAMAC's processing plants of cashew and pineapple in Tripura and Ginger in Meghalaya are in various stages of being made operational and are expected to be fully functional by mid-2023. Moreover, numerous primary/ secondary processing plants for value addition of NER Agri-Horti commodities are planned for FPOs in FY 2023-24. Five Cold storage facilities are being set up in BTC, Assam at the request of the Council. NERAMAC is also initiating the process to enroll some FPCs to avail the Agricultural Infrastructure Fund supported and promoted by the Ministry of Agriculture and Farmers Welfare.*

#### **Further Recommendation/Observation**

**323 The Committee notes the reply of the Ministry and appreciates the numerous activities taken to improve the infrastructure support for agriculture and allied sector. The Committee would like to be apprised of all the details pertaining to infrastructure activities being undertaken by NERAMAC in NER Region.**

### **3.3 Civil Aviation**

#### **Recommendation/Observation**

331 The Committee notes the efforts of the Ministry of DoNER and the Ministry of Civil Aviation in constructing and operationalizing a number of new airports in NER. North Eastern Region connectivity is a critical attribute for the region's overall development. The Committee also suggests that a similar impetus may be given and efforts made to operationalize the remaining airports. This will help to promote tourism and last-mile connectivity in NER. The



Committee would like to be updated on the status of the UDAN scheme's implementation in NER, as well as the frequency of flight operations and aircraft types used at these newly identified/operational airports

(Para 4.8.6 ibid)

***Action Taken***

332 *The observations/recommendations of the Committee are noted.*

333 *Updated status of UDAN Scheme as informed by Ministry of Civil Aviation (MOCA) is attached at Annexure-V*

**Further Recommendation/Observation**

**334 The Committee notes the reply of the Ministry. The Committee is of the view that air connectivity in the NER is crucial for overall development and last mile reach in the region and UDAN scheme can play a huge role in bolstering the connectivity in the region. The Committee desires that the Ministry of DoNER should coordinate with the Ministry of Civil Aviation and the State Governments concerned for better synergy and removal of the bottlenecks in implementation of the projects that are yet to be operationalized as per Annexure V.**

## **CHAPTER IV**

**Recommendation/Observation in respect of which final replies of the Government have not been received**

**NIL**

## RECOMMENDATIONS/OBSERVATIONS — AT A GLANCE

**The Committee notes the Ministry's efforts in putting a mechanism in place to limit the construction risks of time and cost overruns for the newly introduced PMDevINE scheme. However, the Committee would also like to bring to the Ministry's notice that, time and again, the implementation and completion of the infrastructural projects under various developmental schemes have been affected by the slow pace of projects due to varied issues despite many such monitoring mechanism in place. The Committee would like to be apprised of the progress made so far for implementation of this scheme.**

**(Para 3.1.4)**

**The Committee notes the reply of the Ministry and appreciates the numerous activities taken to improve the infrastructure support for agriculture and allied sector. The Committee would like to be apprised of all the details pertaining to infrastructure activities being undertaken by NERAMAC in NER Region.**

**(Para 3.2.3)**

**The Committee notes the reply of the Ministry. The Committee is of the view that air connectivity in the NER is crucial for overall development and last mile reach in the region and UDAN scheme can play a huge role in bolstering the connectivity in the region. The Committee desires that the Ministry of DoNER should coordinate with the Ministry of Civil Aviation and the State Governments concerned for better synergy and removal of the bottlenecks in implementation of the projects that are yet to be operationalized as per Annexure V.**

**(Para 3.3.4)**

## ANNEXURE-I

### STATE CAPITAL CONNECTIVITY (NORTH EASTERN REGION)

State Capitals of Assam, Tripura and Arunachal Pradesh have been connected by Broad Gauge (BG) Rail network of Indian Railways. For capital connectivity of remaining 5 States of North Eastern Region - Meghalaya (Shillong), Manipur (Imphal), Nagaland (Kohima), Mizoram (Aizawl) and Sikkim (Gangtok), Railway has taken up following New Line projects:

**(1) Manipur:** Jiribam - Imphal (111 km) new line project has been taken up for connecting Imphal with Indian Railways (IR) network. Cost of the project is ₹14,323 crore and expenditure of ₹13529.96 crore has been incurred on the project upto 31.03.2023. An outlay of ₹800 crore has been provided for 2023-24. The section from Jiribam to Khongsang (55 km) has been commissioned and work has been taken up in remaining length. **TDC:** March 2025.

**(2) Mizoram:** Bhairabi - Sairang (51 km) new line project has been taken up for connecting Aizawl with IR network (Sairang is suburban city of Aizawl, the Capital city of Mizoram). Cost of the project is ₹5,522 crore and expenditure of ₹6138.76 crore has been incurred on the project upto 31.03.2023. An outlay of ₹915 crore has been provided for 2023-24. The construction work has been taken up throughout the length of project. **TDC:** February 2024.

**(3) Nagaland:** Dimapur (Dhansiri) - Zubza (Kohima) (82 km) new line project has been taken up for connecting Kohima with IR network (Zubza is suburban city of Kohima, the Capital city of Nagaland). Cost of the project is ₹6,911 crore and expenditure of ₹2217.83 crore has been incurred on the project upto 31.03.2023. An outlay of ₹1,100 crore has been provided for 2023-24. The section from Dhansiri-Sukhovi (16.5 km) has been commissioned and work has been taken up in remaining length. **TDC:** March 2026.

**(4) Sikkim:** Sivok - Rangpo (44 km) new line project has been taken up in first phase for connecting Gangtok with IR network (Rangpo is 40 km short of Gangtok). Cost of the project is ₹8,043 crore and expenditure of ₹4865.71 crore has been incurred on the project upto 31.03.2023. An outlay of ₹2,250 crore has been provided for 2023-24. Work on this project has been taken up. **TDC:** December 2024. Further, Final Location Survey from Rangpo to Gangtok (40 km) has been sanctioned in February 2022.

**(5) Meghalaya:** Two new line projects have been taken up simultaneously for connecting Shillong, the capital of Meghalaya, with IR network:

(i) Tetelia - Byrnihat (22 km) new line project has been taken up. Cost of the project is ₹1,043 crore and expenditure of ₹1070.77 crore has been incurred on the project upto 31.03.2023. An outlay of ₹65 crore has been provided for 2023-24. 10 km length of the project falling in Assam State from Tetelia to Kamalajarigot completed in October, 2018. Work on this project in Assam portion has been taken up. **TDC:** Not fixed.

(ii) Byrnihat - Shillong (108 km) new line project has been taken up. Cost of the project is ₹4,083 crore and expenditure of ₹267.79 crore has been incurred on the project upto 31.03.2023. Land acquisition for the project has been initiated. Land acquisition and execution is held up due to protest by the Khasi Students Union (KSU). **TDC:** Not fixed.

**ANNEXURE-II**

<b>Status of all ongoing projects (excluding Capital Connectivity projects in NER) undertaken by NFR:</b>						
<b>SN</b>	<b>Name of Project with length (km)</b>	<b>Year of sanction/ inclusion in Budget</b>	<b>Latest Anticipated Cost (₹ in crore)</b>	<b>Exp. upto March 2023 (₹ in crore)</b>	<b>Outlay proposed for 2023-24 (₹ in crore)</b>	<b>Present Status</b>
	<b>NEW LINE</b>					
1	New Moynaguri-Jogighopa New Line with Gauge conversion of new Mal-Moynaguri Road and New Changrabanda-Changrabanda (285 km)	2000-01	4075	4148.66	10	New Moynaguri-Jogighopa new line has been commissioned.  Balance Material Modifications have been kept in abeyance.
2	Murkongselek-Pasighat (27 km)	2011-12	980	347.15	400	Work taken up.
3	Agartala-Akhaura (5.46 km)	2012-13	709	708.72	200	Entire land has been acquired. Works have been taken up on this project.
4	Dimapur-Tizit (257 km)	2013-14	4274	0	0.0001	The work has been included in Budget 2013-14 subject to requisite approvals.
5	Salona-Khumtai (99 km)	2017-18	6542	0	0.0001	The work has been included in Budget 2017-18 subject to requisite approvals.
6	Sibsagar-Jorhat (62 km)	2017-18	2696	0	0.0001	The work has been included in Budget 2017-18 subject to requisite approvals.
7	Tezpur-Silghat (25 km)	2017-18	2280	0	0.0001	The work has been included in Budget 2017-18 subject to requisite approvals.
8	Mahisasan (India) – Zero Point	2020-21	39	6.83	10	The project has been sanctioned in 2020-21.

**Status of all ongoing projects (excluding Capital Connectivity projects in NER) undertaken by NFR:**

SN	Name of Project with length (km)	Year of sanction/ inclusion in Budget	Latest Anticipated Cost (₹ in crore)	Exp. upto March 2023 (₹ in crore)	Outlay proposed for 2023-24 (₹ in crore)	Present Status
	(Bangladesh) (2.7 km)					Work has been taken up.
	<b>DOUBLING</b>					
1	New Bongaigaon - Agthori via Rangiya (143 km)	2013-14	2048	1702.19	600	New Bongaigaon-Bijni (17.53 Km) section has been commissioned.  Work taken up in remaining section.
2	New Bongaigaon-Kamakhya via Goalpara (176 km)	2015-16	2950	2660.73	500	104 km doubling has been commissioned.  Azara-Kamakhya (13 km) involves shifting of alignment outside forest area.  Work taken up in remaining section.
3	Saraighat Bridge (doubling) (7 km)	2017-18	1478	0.70	15	The work has been included in Budget 2017-18 subject to requisite approvals.
4	3rd Line between Kamakhya- Guwahati (5.74 km)	2023-24	394.64	0		This project has been sanctioned on 27.04.2023 in place of Kamakhya-New GuwahatQuadruppling.
5	Lumding-Tinsukia Jn. Doubling (381 km)	2019-20	3810	0	100	The work has been included in Budget 2019-20 subject to requisite approvals.

**ANNEXURE-III**

**Integrated Cold Chain and Value Addition Infrastructure Scheme (Cold Chain)**  
**(₹ In Crores)**

<b>S.No</b>	<b>Project Name</b>	<b>Sector</b>	<b>District</b>	<b>Date of Approval</b>	<b>Project cost</b>	<b>Grant approved</b>	<b>Released</b>	<b>Status</b>
1	Nagaland Integrated Cold Chain	Mixed (F&V, Meat & Fishery)	Dimapur	17.04.2017	18.59	6.98	6.98	Operational
2	T J Foods	Meat & Poultry	Dimapur	08.01.2021	12.8	5.5	1.41	Under Implementation
3	Mountain Fruits and Vegetables	F&V	Dimapur	31.03.2021	15.72	9.91	0	Under Implementation

**ANNEXURE-IV****STATUS OF RELEASE & UTILISATION OF FUNDS PROJECTS SANCTIONED UNDER  
DHATC AS ON 31.05.2023****(Ongoing Projects)**

(₹ in Crore)

Sl. No.	DHATC Project	Date of Sanction	Approved cost	Total Release	Total utilisation
<b>Miscellaneous</b>					
1	Project Enhancement of Rural Socio-Economy with sustainable livelihood through piggery farming in Dima Hasao in Assam	19-05-2022	4.00	2.00	0
2	Establishment of Bamboo Industrial Park (BIP) at Manderdisa, NC Hills, Assam sanctioned under DHATC Package	13-03-2020	49.43	24.71	24.71
3	Construction of Community Hall at Dehangi Bazar under PWD ( Building), Haflong division (DHATC)	26-07-2017	2.94	1.47	1.47
4	C/o Community hall at Diyungbra (Digendu) under PWD(Building), Haflong division (DHATC)	26-07-2017	2.94.	1.47	1.47
5	C/o Community Hall at Nobdiantgting under PWD (Building), Haflong division (DHATC)	26-07-2017	2.94	1.47	1.47
6	C/o Community hall at Mahur under PWD ( Building), Haflong division (DHATC)	26-07-2017	2.94	1.47	.29
7	Construction of S.R. Thaosen Media Centre at Haflong, Dima Hasao District.	28-03-2016	8.16	4.08	4.00
8	Integrated Skill Development Centre at Dima Hasao District of Assam.	29-02-2016	36.60	30.30	30.30
<b>Total of Miscellaneous (8 Projects)</b>			<b>109.95</b>	<b>66.97</b>	<b>63.71</b>
<b>Road &amp; Bridges</b>					
9	Improvement of PGHJ road from 19th to 74th km (Umrangso to Dilhnagi) under PWD (Roads), Haflong Division (DHATC)	08-08-2017	34.98	30.64	17.49
<b>Total of Road &amp; Bridges (1 Projects)</b>			<b>34.98</b>	<b>30.64</b>	<b>17.49</b>
<b>Tourism &amp; Culture</b>					
10	Construction of Center for Ethnic Community Cultural Practice (DilaobraSangibraSamathuraoniNodrang) at Haflong.	29-02-2016	10.00	9.70	5.00
<b>Total of Tourism &amp; Culture (1 Projects)</b>			<b>10.00</b>	<b>9.70</b>	<b>5.00</b>
<b>GRAND TOTAL (10 Projects)</b>			<b>154.94</b>	<b>107.31</b>	<b>86.20</b>



**ANNEXURE-V****Status of North Eastern Region under UDAN**

During four round of bidding, 142 valid Fixed wing and Helicopter routes are awarded in North Eastern States, which will help in attracting tourist, investors and add to ease of doing business.

The following airports/Heliports/Water Aerodromes are identified under the UDAN scheme in NER;

**Identified: 36 Operationalized: 10**

The details of fund allocated for the development of these airports, heliports & water aerodromes along-with the operationalization status & RCS routes awarded under the UDAN scheme are given below:

S. No.	State	Airport/Heliport/ WA	Budget allocation in Crores	Expenditure as on 31.05.2023 in Crores	Remarks
1.	<b>Arunachal Pradesh</b>	Daparizo (H)	8.50	4.03	Yet to operationalize
2.		Itanagar(H)	4.26	1.32	Yet to operationalize
3.		Passighat	5.07	0.07	Operationalized
4.		Tezu	76.46	85.55	Operationalized
5.		Tuting (H)	4.10	3.72	Yet to operationalize
6.		Walong (H)	8.00	4.42	Yet to operationalize
7.		Yinghiong (H)	5.00	0.53	Yet to operationalize
8.		Ziro (H)	7.50	6.26	Yet to operationalize
9.		Holongi	Nil	-	Operationalized
10.	<b>Assam</b>	Geleki (H)	8.00	0.53	Yet to operationalize
11.		Guwahati River Front (W)	20.00	2.98	Yet to operationalize
12.		Jorhat	0.00	0.03	Operationalized
13.		Kaziranga	Not allocated		Yet to operationalize
14.		Lilabari	9.65	9.21	Operationalized
15.		Misa (H)	Dropped	-	Dropped as per the request of State Govt.
16.		Nagaon(H)	10.49	1.00	Yet to operationalize
17.		Rupsi	84.50	84.47	Operationalized
18.		Tezpur	0.00	0.19	Operationalized
19.		Umrangso Reservoir (W)	20.00	3.81	Yet to operationalize
20.	<b>Manipur</b>	Jiribam(H)	15.00	9.15	Yet to operationalize
21.		Moreh(H)	8.00	4.10	Yet to operationalize
22.		Parbung(H)	8.50	6.32	Yet to operationalize
23.		Tamenglong(H)	8.00	1.52	Yet to operationalize

S. No.	State	Airport/Heliport/WA	Budget allocation in Crores	Expenditure as on 31.05.2023 in Crores	Remarks
24.		Thanlon(H)	13.50	7.59	Yet to operationalize
25.	<b>Meghalaya</b>	Dawki (H)	Not allocated	-	Yet to operationalize
26.		Jowai (H)	Not allocated	-	Yet to operationalize
27.		Khliehrat (H)	Not allocated	-	Yet to operationalize
28.		Nongstoin (H)	Not allocated	-	Yet to operationalize
29.		Shella (H)	Not allocated	-	Yet to operationalize
30.		Shillong (Barapani)	56.35	57.12	Operationalized
31.		Sohra (H)	8.00	-	Yet to operationalize
32.		Tura	8.00	-	Yet to operationalize
33.		Williamnagar (H)	Not allocated	-	Yet to operationalize
34.		<b>Nagaland</b>	Dimapur	0.00	2.72
35.	<b>Sikkim</b>	Pakyong	203.38	202.17	Operationalized
36.	<b>Tripura</b>	Kailashahar	Not allocated	-	Yet to operationalize
	<b>Total</b>		<b>608.27</b>	<b>498.81</b>	

**Note: (H) for Heliport and (W) for Water Aerodrome.**

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